

Date: 5-12-94
Received by: [Signature]
Presented by: Shri [Signature]
To report on: 7-12-94

for REGISTRAR
C.A.T. JAIPUR

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BENCH AT JAIPUR.

M.A. No. 652 / 1994

IN

O. A. NO. 405/1994.

Kamallesh Kumar Sharma

-- APPLICANT

Versus

Union of India and others.

-- RESPONDENTS.

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[Signature]

COUNSEL FOR THE APPLICANT.

JAIPUR.

DATED 5 Decr. 1994.

This is an MA (in OA - 405/94) for
early hearing of the OA. It is a DB
case & in order.

5065 [Signature]
8/12

8/12

admission no. 12-12-94
for REGISTRAR
C.A.T. JAIPUR